

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION No. 2389**  
TO BE ANSWERED ON 01.08.2022

**Granite Quarry near Wildlife Sanctuaries**

2389. SHRI KODIKUNNIL SURESH:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the National Board for Wildlife has decided to grant approval to a request made by the Adani group to operate a granite quarry near the Neyyar and Peppara Wildlife Sanctuaries in Thiruvananthapuram district of Kerala;
- (b) if so, whether the Government has taken note of the fact that the proposed quarry is spread over 1.927 ha and falls under the default Eco-Sensitive Zone (ESZ) and if so, the details thereof; and
- (c) the action taken in this regard?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI ASHWINI KUMAR CHOUBEY)

- (a) to (c) The proposal for granite building stone quarry of M/s. Adani Vizhinjam Port Private Limited over an area of 1.927 ha falling within default eco-sensitive zones of Peppara and Neyyar sanctuaries was received in the Ministry along with the recommendations of the State Board for Wild Life, Kerala and the Government of Kerala. The area is at an aerial distance of 5.12 km from Peppara sanctuary and 6.76 km from Neyyar sanctuary. The proposal was first considered by the Standing Committee of the National Board for Wild Life in its 65<sup>th</sup> meeting held on 24.09.2021. The proposal was discussed again in the 68<sup>th</sup> meeting of the Standing Committee held on 30.05.2022 and recommended with certain conditions.

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